

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 181 of 2017 (SZ)

Applicant(s)

P. Dhanapal,
Kodaikalnal,
Dindugal District.

Vs. **Respondent(s)**

State of Tamil Nadu,
Rep by its Secretary to Government,
Environment and Forests Department,
Secretariat, Chennai and 6 others..

Legal Practitioners for Applicant(s)

M/s M. Kamalanathan,
V.R. Rajasekaran,
D. Sivaramkumar

Legal practitioners for respondent(s)

M/s M.K. Subramanian and E.
Manoharan for R1, R2, R4 and R5.
Mrs. H. Yasmee Ali for R3

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| Note of the Registry | Orders of the Registrar |
| Order No. | Date: 01.11.2017 Applicant representing counsel present. R3 counsel present. R1, R2, R4, R5 representing counsel present. On request for filing reply of R1 to R5 call on 16.11.2017. (Tmt. Meena Satheesh) Registrar |